

MAHARASHTRA POLLUTION CONTROL BOARD
SUB-REGIONAL OFFICE – PUNE-I

Ph. 020-25811694

Fax. 020-25811029



Jog Center Bldg.
2nd floor, Wakdewadi,
Old Mumbai – Pune Highway,
Pune 411003

MPCB/ SROP1/

191102-FTS-0054

Date:

To
Hon'ble Registrar,
National green Tribunal (PB), New Delhi.

Sub.:- Factual and Action Taken Report by Maharashtra Pollution Control Board in Original Application No. 631/2019 Naveen Kakapuri Versus State of Maharashtra.

Ref.:- Order passed by Hon'ble NGT on 20/08/2019.

Sir,

In compliance of the Order passed by Hon'ble Tribunal on 20/08/2019, a joint visit was carried out by officials from Pune Municipal Corporation and Maharashtra Pollution Control Board. The said visit was carried out in presence of the complainant and the society members from the Lake District Society. Submitting herewith the Report, analysis results of Yewalewadi lake water samples and copy of direction issued by Maharashtra Pollution Control Board to M/s Pune Kondhwa Reality Pvt.Ltd.

(Pratap Jagtap)

Sub-Regional Officer, MPCB–Pune I.

**Joint Site Visit Report at Yewalewadi Percolation tank Pune
In the Matter of OA No-631/2019**

Date- 16.09.2019

A joint site visit was made by officials from Pune Municipal Corporation and Maharashtra Pollution Control Board on 16th Sept 2019 to assess the situation at Yewalewadi water body. The visit was in presence of the complainants and society members from The Lake District Society.

Yewalewadi is located on the southern side of Pune city boundary. The Water Body is a "Percolation Tank" under the jurisdiction of "Chote Pat Bandhare Vibhag" under Zilha Parishad. It is basically a water body created by constructing an Earthen Dam to collect the run off from the Ghats above and create a storage for water to improve the Water Table of the area.

During the visit on 16th Sep 2019, it was seen that the percolation tank was full of water. The water was clean without any contamination, though it looked clean visually, water samples were collected by MPCB officials for lab testing to check quality of water.

As per information gathered, an open well in the downstream of percolation tank was used as water source for the village Yewalewadi. An old sign board located near the bund displays that the bund was strengthened by Zilla Parishad in the year 2009.

As Pune city is expanding in all directions, merging of surrounding villages is proposed. On 20-9- 2017, the Yewalewadi village was merged with Pune Municipal Corporation limits, thereafter, the village started receiving water from the Municipal Water distribution system. During the summer season, the water from 3 open wells in the vicinity of percolation tank is pumped by local residents.

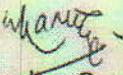
There is greenery and plantation in the catchment area i.e. on hill slopes, the hill slope area is a forest land. The land between forest boundary and the percolation tank is covered with vegetation. The members of The Lake District society mentioned that they have done plantation around the lake area. A compound wall is seen along the shore of tank, thus there is limited or no direct access to the water body. The shoreline and the earthen bund has trees/

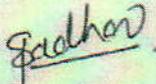
shrubs growth. There are 3 tributaries of natural stream emerging from the surrounding hills and joining together to form single stream which finally feeds water to the percolation tank. Thus the only source of water for the percolation tank is run off water from the hills during the rainy season.

Excavated material from the project M/s. Pune Kondhwa Reality Pvt. Ltd., was dumped in patches along the village road, cart tracks leading towards the village temple. At places, where the village road crosses the stream, there are temporary hume pipes arrangements made by putting RCC pipes below road level to allow passage of storm water.

The main concern of complainant was to clear the natural path of rain water runoff from surrounding Hills. Hence, it is recommended that the path of natural streams from Forest boundary to the percolation tank should be cleared of any excavated material. To safeguard the village roads, instead of small RCC pipes, proper culverts should be constructed where the natural stream crosses the village road, the pipes for these culverts should have larger diameter to accommodate storm water runoff from the natural stream emerging from the surrounding hills. The streams should be protected from any future encroachments or dumping by channelizing the streams with proper hydrologically calculated trapezoidal cross sections that will allow safe passage of rain water run-off. The edge lining for streams should be done using eco-friendly methods like gabions which will eventually allow growth of vegetation. The bed of streams to be kept in natural state so as to allow for percolation of rain water.


(Shri. Mangesh Dighe)
Environment Officer,
Pune Municipal Corporation


(Shri. Namdeo Gambhire)
Executive Engineer
Pune Municipal Corporation


(Sanjana Jadhav)
Field Officer,
Maharashtra Pollution
Control Board

Photographs taken on 16.09.2019 during Joint Visit



Aerial view of Yewalewadi Site



Catchment Area showing Hills



Excavated material dumped along village road



Lake water



Board displaying repair of percolation tank by Zilha Parishad

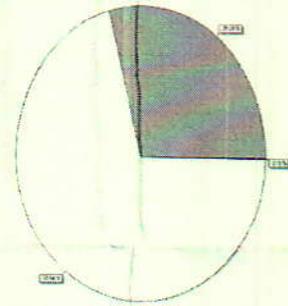
Map : Ownership Distribution

Legend

- SURVEY BOUNDARY
- ROAD
- WATERBODY
- NALA ON RECORDS
- Contour
- Ownership**
 - Government ownership
 - Trust owned
 - Non Government ownership



LAND PARCEL OWNERSHIP DISTRIBUTION CHART



**EXISTING LANDUSE MAP
FOR YEWALEWADI , PUNE**
U/S 25 OF THE M.R. AND T.P ACT1966

MUNARCH
SURVEYORS AND ENGINEERING CONSULTANTS Pvt. Ltd
87, PANDOLA, FLAT NO. 3, MUSTA APARTMENT
NEAR SARATIS HALL, SONDGAO ROAD
PUNE 411 006.
PH:020/24330432 FAX 24332044. e-mail:munarchsurveyors@gmail.com

MAP DETAILS



Landuse map showing path of streams in catchment area

MAHARASHTRA POLLUTION CONTROL BOARD

Phone : 02025811698

Phone : 0

Fax : 025811029

Website : <http://mpcb.gov.in>



Regional Laboratory - Pune

Jog Centre, 3rd Floor
Wakade Wadi,
Pune-Mumbai Road,
Shivaji Nagar.

E-mail sopunelab@mpcb.gov.in

Report No MPCB/RLPN/GENENV/19.

Date : 16/10/2019

ANALYSIS REPORT-WATER (ENV)

Sample ID	SROPN1/GEN/19/01223	Lab Sample Code	RLPN/GENENV/19/00355
Sample Location	Yewalewadi lake water, near Pune kondhwa n	Type Of Water Body	Lake
Collected By	Sanjana D. Jadhav	Dt. of Submission	17/09/2019
Dt. of Receipt	17/09/2019	Dt. & Time of Sample Collection	16/09/2019 10:16:00

Sr.No	Parameter	UoM	Results
1	BOD	mg/lit	6.0
2	C.O.D	mg/lit	20.0
3	Dissolve Oxygen	mg/lit	5.8
4	Oil & Grease	mg/lit	BDL
5	pH		7.5
6	Suspended Solids	mg/lit	10.0
7	Faecal Coliform	MPN/100ml	170
7	Total Coliform	MPN/100ml	900
8	Chlorides	mg/lit	65.0
9	Sulphate	mg/lit	42.0
10	Turbidity From Instrument	N.T.U	0.6
11	Total Solids	mg/lit	362.0
12	T.D.Solids	mg/lit	348.0
13	Conductivity	microsiemence/cm	507.0
14	Nitrate Nitrogen	mg/lit	2.8
15	Total Hardness for demo	mg/lit	152.0
16	Phosphate	mg/lit	0.22

NA : Not Analysed

BDL : Below Detection Limit

ND : Not Detectable

UoM : Unit Of Measurement

Reviewed By

Ramakant Sorte

Sr. Scientific Officer

** Electronic report does not require signature

**MAHARASHTRA POLLUTION CONTROL BOARD
REGIONAL OFFICE -PUNE**

Phone No. 020-25816451
Fax No. 020-25811701
e-mail : ropune@mpcb.gov.in



Jog Centre, 3rd Floor,
Wakdewadi,
Old Pune Mumbai Road,
Pune- 411003

MPCB/ROP/ 191101-FIS-0106

To
M/s Pune Kondhwa Reality Pvt.Ltd.,
S.No.15, 16 & 23, Yewalewadi,
Kondhwa Annex, Pune.

Sub. : Directions u/s 33A of the Water (Prevention & Control of Pollution)
Act, 1974 read with Construction and Demolition Waste Management
Rules, 2016.

Ref. : 1. Consent granted by MPCB.
2. Visit of officials of MPCB and Pune Municipal Corporation on
16/09/2019.
3. Directions issued by MPCB vide letter dtd. 03/10/2019.

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WHEREAS, the Maharashtra Pollution Control Board has granted Consent to Operate vide letter dated 14/8/2019 to your construction activities at the aforesaid site, subject to certain terms & conditions.

AND WHEREAS, the Ministry of Environment, Forests & Climate Change in exercise of the Powers conferred by sections 3, 6 and 25 of the Environment (Protection) Act, 1986 has published construction and Demolition Waste Management Rules, 2016 vide G.S.R 317 (E) dtd. 29th March 2016.

AND WHEREAS, it is obligatory on the part of every waste generators, service provider & their contractors & local authorities to comply with the provisions specified under the Construction and Demolition Waste Management Rules, 2016.

AND WHEREAS, one Shri Naveen Kakapuri has filed an Original Application bearing No.631/2019 against the State of Maharashtra & Ors. before the Hon'ble National Green Tribunal, regarding dried up a lake at Yewalewadi, Pune due to dumping of waste and illegal construction material.

AND WHEREAS, the Hon'ble NGT vide order dtd.20/08/2019 directed that the Municipal Corporation, Pune and Maharashtra Pollution Control Board to jointly look into the matter, take appropriate action in accordance with the law and furnish a factual and action taken report within one month before the Hon'ble NGT.

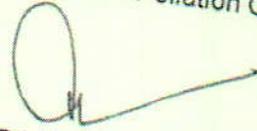
AND WHEREAS, in compliance of the aforesaid order dtd. 20/08/2019 passed by Hon'ble NGT, a Joint Committee visited to Yewalewadi Percolation Tank, Pune on 16/09/2019 and observed that you have dumped excavated material generated during the construction on the

path of natural rain water stream, which cause an obstruction to the flow towards the Yewalewadi Percolation Tank located in front of your project.

AND WHEREAS, in view of the aforesaid non-compliances observed by the Joint Committee, you are hereby directed not to dump construction debris in the path of natural rain water stream and lift the debris / construction excavated material from Yewalewadi Percolation Tank and dispose it in accordance with the provisions of the Construction and Demolition Water Management Rules, 2016 immediately.

You shall submit your reply within a period of 7 days from the date of receipt of these directions, failing which, appropriate directions will be issued against you, which please note.

The earlier directions dated 3/10/2019 issued by the Maharashtra Pollution Control Board is hereby withdrawn.



(Dilip Khedkar)
Regional Officer-Pune
Maharashtra Pollution Control Board

Copy submitted for favour of information to: The Member Secretary, MPCB, Mumbai.

Copy submitted for information to: Joint Director (WPC), MPCB, Mumbai.

Copy to: Sub-Regional Officer, MPCB, Pune-I – for information and necessary follow up.